

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)

IA no. 213 of 2013 in DFR no.1092 of 2013

Dated : 12<sup>th</sup> September, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

Ramgad Minerals & Mining Ltd. ...Appellant(s)

Versus

Karnataka Electricity Regulatory Commission  
&Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. Shridhar Prabhu

Counsel for the Respondent(s): Ms. Sumana Naganand for R-2.

**ORDER**

(IA No. 213 of 2013 – for condonation of delay)

It is reported that the order dated 26.8.2013 has been complied with.  
Registry is directed to number the Appeal and post for admission today.  
i.e. on 12.09.2013 at 2.30 p.m. at Chennai Circuit Bench.

(Rakesh Nath)  
Technical Member  
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(Justice M. Karpaga Vinayagam)  
Chairperson